IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 4606 of 2020

Jageshwar Sao … Petitioner
Versus
The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Anil Kr. Sinha, Advocate
For the State : Mrs. Mohua Palit, Addl. P.P.

Order No.02 Dated- 26.03.2021

Heard the parties through video conferencing.

The learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-